

BUDGET MATTER

HIGH COURT OF ANDHRA PRADESH

ROC.No.274/2021-D1 (1)

Dt:24-05-2021

R-4258
31/5/21

C I R C U L A R

Sub:- BUDGET – 2021-2022 – Major Head "2014 - Administration of Justice – Subordinate Courts – Statement of requirements – Called for - Regarding.

Ref:- G.O.Ms.No.19, Finance (Budget.I) Department, dated, 28-03-2021, issued by the Government of Andhra Pradesh.

The Government of Andhra Pradesh in the reference cited has allocated Vote-on-Account Budget for the period from 01-04-2021 to 30-06-2021 and the same was distributed to all the Unit Heads through CFMS.

All the Sub-controlling Officers/Unit Heads are directed to utilize the budget allocated upto June, 2021, and to furnish the requirement of budget for each Court in the Unit for the remaining period of the financial year 2021-2022 (i.e., from July, 2021 to March, 2022) under each of the detailed heads as per the Annexure enclosed herewith.

The above information may be furnished on or **before 24-06-2021.**

సంబంధిత ఉద్యోగి వెంటనే
వరిశీలించి తగు చర్య
తీసుకోగలడు


REGISTRAR GENERAL

24/5/21

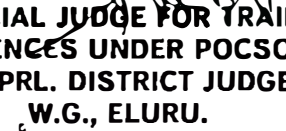
To

1. All the Pri. District and Sessions Judges in the State.
2. The Principal Special Judge for CBI Cases at Visakhapatnam.
(With a request to circulate the same to Additional CBI Courts)
3. The Special Judge for SPE & ACB Cases, Nellore and Vijayawada.
4. The Judge Family Courts: Ananthapuramu, Eluru, Guntur, Kadapa, Kurnool, Nellore, Ongole, Rajahmundry, Srikakulam, Tirupathi, Vijayawada, Visakhapatnam, Vizianagaram.
5. The Judge, Additional Family Courts Vijayawada and Visakhapatnam.

PRL. DISTRICT COURT :: WEST GODAVARI :: ELURU :: DATED : 02-06-2021,

Copy communicated to all the Judicial Officers in the Unit of West Godavari with a request to submit the statement of their requirement for each court for the year 2021-2022 i.e., from July, 2021 to March, 2022 under each of the detailed heads as per the Annexure enclosed with Explanatory Note .

The Circular and the Annexure are uploaded in the District Court's official website and the Officers are requested to download the copies and submit the information on or before 15-06-2021.


**SPECIAL JUDGE FOR TRAIL
OF OFFENCES UNDER POCSO ACT,
I/c. PRL. DISTRICT JUDGE,
W.G., ELURU.**

To

All the Judicial Officers in the Unit of West Godavari.
The Judge, Family Court-cum-VII Addl. District Court, Eluru.
All the Fast Track Courts in the unit of West Godavari.
The Official Receiver, Eluru.
The Spl. Judl. Magistrate of II Class Courts (Bench Courts) in the Unit of West Godavari.

Copy to :

The In-charge System Officer, Prl. District Court, West Godavari, Eluru with a direction to upload the same in the official website of the Prl. District Court.

2536
2/6/21

ANNEXURE

Statement showing the particulars of amount required under the detailed Heads of Various Courts.

	Budget required for the financial year 2021-2022 (from July 2021 to March 2022)
110 – Domestic Travel Expenses 111 – Travelling Allowance 115 – Conveyance Allowance	
130 – Office Expenses 131 – Service Postage, Telegram and Telephone Charges 133 – Water and Electricity Charges 134 – Hiring of Private Vehicles 135 – OE – Consumables/Stationery 136 – OE – Maintenance/Minor Repairs 137 – OE – Administrative Expenses 138 – OE – Broadband/ Internet Charges 139 – OE – Mobile Service/Call Charges	
140 – Rents, Rates and Taxes 141 – Rents, Rates and Taxes	
160 – Publications 162 – Purchase of Books, Magazines and Periodicals	
170 – Training 171 – Training/Course Fees 172 – Training Expenses - Employees 173 – Honorarium to Trainers/Payment to Trainers 174 – Meetings/Workshops Expenses 175 – Departmental Training Programmes to Employees	
200 – Other Administrative Expenses 201 – Conferences, Seminars 202 – Functions & Events 203 – Hospitality & Entertainment 204 – Protocol Expenditure for Dignitaries 205 – Accommodation & Travel (Non-Employees)	
210 – Suppliers and Materials 213 – Purchase of Office Hardware & Peripherals 214 – Fee of Software Licenses 215 – AMC Charges – Hardware 216 – AMC Charges – Software 217 – Purchase of Furniture & Fixtures	

218 – Transportation of Materials	
240 – Petrol, Oil and Lubricants	
241 – Charges towards Office Vehicles	
242 – Charges towards Other purposes	
250 – Clothing, Tentage and Stores	
251 – Clothing	
252 – Providing Uniforms -	
253 – Stitching Charges	
254 – Shoes	
255 – Tentage Charges	
280 – Professional Services	
281 – Pleaders Fees	
290 – Other Professional Services	
297 – Honorariums/Lumpsum Payment to Nominated Posts and Advisors	
300 – Other Contractual Services	
304 – Contract Services through 3 rd party Firms	
510 – Motor Vehicles	
511 – Maintenance of Office Vehicles	
520 – Machinery and Equipment	
523 – Repairs & Maintenance to Machinery & Equipment	